

GOVERNMENT OF INDIA  
MINISTRY OF PLANNING

**LOK SABHA**  
**UNSTARRED QUESTION NO.232**  
TO BE ANSWERED ON 03.02.2021

**PROPOSALS FOR FINANCIAL PACKAGES**

232. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has received proposals from different State Governments for special financial status during the last five years;
- (b) if so, the proposal and financial packages asked for therein and the action taken by the Government in this regard;
- (c) grant-in-aid assisted to Jammu-Kashmir-Ladakh, North East and other States since 2019 therefor;
- (d) the recommendations and suggestion of the Niti Ayog to Government in post COVID mid term appraisal thereof.
- (e) the status of the mega Rs. 20 lakh crore stimulus package announced by the Government in May 2020 therefor; and
- (f) the proposal of the Government on state's request on special economic package therein?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING  
AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF  
STATISTICS & PROGRAMME IMPLEMENTATION

(RAO INDERJIT SINGH)

- (a) The Central Government has, from time to time, received requests from State Governments such as Odisha, Rajasthan, Bihar, Telangana, Jharkhand, Chhattisgarh and Andhra Pradesh for providing Special Category Status.
- (b) In order to address the special problems and facilitate development of certain States, special packages have been announced by the Centre during the last five years (2015-16 to 2019-20) for Andhra Pradesh (under Andhra Pradesh Re-organisation Act, 2014), Bihar (Prime Minister's Bihar Package-2015), erstwhile State of Jammu & Kashmir (Prime Minister's Development Package for Jammu & Kashmir-2015) and Telangana (special development package for 9 backward districts of Telangana).

(c) State-wise details of Finance Commission grants released during the year 2019-20 and 2020-21 upto 28.01.2021 is placed at **Annexure-I**.

(d) NITI Aayog has not conducted any post COVID mid-term appraisal.

(e) to (f) On May 12, 2020, Government of India announced the AtmaNirbhar Bharat Package, a comprehensive package of over Rs.20 lakh crore with the aim of providing relief from COVID pandemic and making the country self-reliant. AtmaNirbhar Bharat Package comprises of schemes/programmes/policy measures for various sectors and sections of the society including migrant labour, middle class, street vendors, farmers, fishermen, businesses including Micro Small and Medium Enterprises (MSMEs) and other industries. Subsequently, Government of India announced AtmaNirbhar Bharat Package 2.0 on 12<sup>th</sup> October and AtmaNirbhar Bharat Package 3.0 on 12<sup>th</sup> November 2020. The beneficiary oriented schemes and relief measures under AtmaNirbhar Bharat, *interalia*, include supply of free food grains and pulses to 81 crore beneficiaries under National Food Security Act; PM SVANidhi scheme for street vendors; Emergency Credit Line Guarantee Scheme for MSMEs; Production Linked incentive scheme for champion sectors; increase in allocation for Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS); support for building and construction workers; reduction in EPF contributions, employment provision for migrant workers, etc. Structural reforms announced as part of the AtmaNirbhar Package include deregulation of the agricultural sector; change in definition of MSMEs; new policy for Public Sector Undertakings; commercialization of coal mining; higher FDI limits in defence and space sector; revamp of Viability Gap Funding scheme for social infrastructure; new power tariff policy; and allowing States to borrow additional 2 per cent of GSDP and incentivizing them to undertake sector reforms. Measures have also been taken by the Reserve Bank of India to infuse liquidity into the economy and provide credit guarantees for the stressed sectors. Various Ministries and Departments concerned are implementing the announcements under the 3 AtmaNirbhar Bharat Packages and the progress of implementation is being reviewed and monitored regularly by the Ministry of Finance.

\*\*\*\*\*

## Annexure-I

**Annexure to the Lok Sabha unstarred Question No. 232 raised by Shri Sisir Kumar Adhikari due for answer on 03.02.2021 regarding 'Proposals for Financial Packages'****State-wise Releases under Finance Commission Grants***Rs. Crore*

<b>Sl. No.</b>	<b>States</b>	<b>2019-20</b>	<b>2020-21 as on 29.01.2021</b>
1	Andhra Pradesh	5880.81	9802.20
2	Arunachal Pradesh	380.99	724.30
3	Assam	4604.07	8275.83
4	Bihar	6943.61	6387.50
5	Chhattisgarh	2044.75	1656.50
6	Goa	163.62	61.50
7	Gujarat	5040.24	4489.25
8	Haryana	2005.74	1743.50
9	Himachal Pradesh	8617.82	10360.08
10	Jammu & Kashmir	10047.61	--
11	Jharkhand	3154.60	1957.25
12	Karnataka	4369.91	3978.25
13	Kerala	2343.01	14539.17
14	Madhya Pradesh	6075.99	5767.00
15	Maharashtra	8941.73	8995.25
16	Manipur	2117.13	2505.33
17	Meghalaya	63.93	610.17
18	Mizoram	2778.73	1277.50
19	Nagaland	4289.56	3397.67
20	Odisha	3563.33	3039.00
21	Punjab	2710.13	9276.33
22	Rajasthan	7331.55	4341.50
23	Sikkim	88.48	464.83
24	Tamil Nadu	5905.69	7046.17
25	Telangana	3219.03	2278.75
26	Tripura	1063.23	2919.92
27	Uttar Pradesh	12964.76	10628.00
28	Uttarakhand	974.72	5268.00
29	West Bengal	6025.13	9559.50
	<b>Total</b>	<b>123709.87</b>	<b>141350.24</b>

Source: Finance Commission Division, Department of Expenditure, Ministry of Finance; Note: Finance Commission Grants include Post Devolution Revenue Deficit Grant, State Disaster Response Fund, Urban Local Body and Rural Local Body Grants.

\*\*\*\*\*